

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 162
TO BE ANSWERED ON 29.01.2026

STATUS OF VARIOUS SCHEMES FOR TRIBALS

162. SHRI HARISH CHANDRA MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the targets set and achieved, incomplete projects and pending grants along with the details of progress, quality and financial expenditure from the financial year 2021-22 to 2025-26, in respect of Eklavya Model Residential Schools (EMRS), scholarship schemes and projects approved under the National Tribal Livelihood Mission across the country, State-wise;
- (b) the status of EMRS, post-matric scholarship schemes and the disposal of claims under the Forest Rights Act in tribal-dominated districts, including details of district-wise sanctioned schools, scholarship to beneficiaries and pending forest rights cases in Rajasthan, district-wise; and
- (c) the details of sanctioned projects, expenditure incurred and beneficiaries under the schemes related to housing, education, and livelihood for Scheduled Tribe families, with respect to their allocation and implementation in Tonk-Sawai Madhopur Lok Sabha Constituency, block-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): Government of India has decided to establish a total of 728 Eklavya Model Residential Schools (EMRSs) across the country, comprising 288 Old EMRSs sanctioned under Article 275(1) and 440 New EMRSs approved under the EMRS Scheme.

As on 31.12.2025, land has been made available by the State Governments/UTs for 723 EMRSs. Out of these, 499 are functional, construction has been completed at 399 locations, construction work is in progress at 265 locations, and 59 EMRSs are at the pre-construction stage.

During the period from 2021–22 to 2025–26, State/UT Governments made land available for 135 EMRSs, made 143 EMRSs functional, and completed the construction work of 217 EMRSs. The year-wise details of funds utilised for EMRS since FY 2021-22 is given at **Annexure I**.

State-wise No. of beneficiaries and Fund Released from FY 2021-22 to FY 2025-26 under the Pre-Matric and Post-Matric Scholarship scheme for ST students is enclosed as **Annexure-II**.

Under National Tribal Livelihood Mission, TRIFED under PM JVM Scheme and under PM JANMAN scheme (aimed for PVTG members) Sanctions Van Dhan Vikas Kendras (VDVKs) consisting of Tribal beneficiaries including women members & youth. A Van Dhan Vikas Kendra consists of upto 20 Self Help Groups (SHGs) consisting of upto 15 members each thereby making

a total of upto 300 members per VDVK. These members are involved in primary as well as secondary level processing of the collected Minor Forest Produce/ Farm/ Non-Farm Produce. After undertaking the necessary value addition of the MFPs, the branding and packaging of the products are completed.

The VDVK members are provided with capacity building training which further leads to development of entrepreneurship capabilities amongst the VDVK members and generating livelihood opportunities for them. There were no specific targets for establishment of VDVK under PM JVM and 500 VDVKs were to be established under PM JANMAN.

The State wise & year wise progress under PM JVM VDVK & PM JANMAN VDVK intervention from the financial year 2021-22 to FY 2025-26 is given at **Annexure-III**.

(b): District wise status of EMRS in Rajasthan State are as under:

S.No.	Name of District	EMRS Sanctioned	Functional	Work Completed
1	Alwar	2	2	2
2	Banswara	6	6	6
3	Baran	1	1	1
4	Dungarpur	4	4	4
5	Jaipur	2	2	2
6	Karauli	1	1	1
7	Pratapgarh	4	4	4
8	Sawai Madhopur	1	1	1
9	Sirohi	1	1	1
10	Tonk	1	1	1
11	Udaipur	8	8	8
	Total	31	31	31

District Wise Fund Released and Beneficiaries under the Post-Matric Scholarship Scheme for ST students is enclosed as **Annexure-IV**.

As per the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, (in short FRA) and Rules, State Governments/UT Administrations are responsible for implementation of various provisions of the Act, while Ministry of Tribal Affairs monitors the implementation of the Act through Monthly Progress Report submitted by the States/UTs. FRA is being implemented in 20 States (including Rajasthan) and 1 UT.

As per the information received from State Government of Rajasthan upto 31.12.2025, the FRA is being implemented in 18 districts, the detailed progress is as given below:

S. No.	Item	Individual	Community	Total
1	Number of Claims received	1,13,162	5,213	1,18,375

2.	Number of Titles distributed	49,215	2,551	51,766
3.	Extent of Forest land for which titles distributed (in acres)	70,387.18	2,39,763.95	3,10,151.13
4	Number of Claims rejected	63,466	2,455	65, 921(44.31%)
5.	Number of Claims disposed of	1,12,681	5,006	1,17,687 (99.42%)
6.	Number of Pending Claims	481	207	688 (0.58%)

The district wise details are given at **Annexure V**.

(c): The National Education Society for Tribal Students (NESTS) allocated a recurring grant of ₹1,09,000 per student per annum till third quarter of FY 2024-25. For fourth quarter it was increased to Rs. 1,40,000 per student per annum. It has been subsequently revised to Rs. 1,47,062/- per student per annum from FY 2025-26 under GIA–General, towards the operational and maintenance expenses of Eklavya Model Residential Schools (EMRSs).

In the Tonk–Sawai Madhopur constituency, 02 Eklavya Model Residential Schools (EMRSs) have been sanctioned and are already functional in their own buildings by the State Government. The block-wise details are as under:

S.No.	District	Block/ Taluka	Name of the School	Functioning status	Student Strength
1	Sawai Madhopur	Bamanwas	EMRS Barnala	Functional	253
2	Tonk	Newai	EMRS Niwai	Functional	329

The list of works sanctioned in Tonk-Sawai Madhopur Lok Sabha Constituency is given at **Annexure-VI**.

The Year-wise details of funds utilised for EMRS since FY 2021-22 is given in table below:

Statement Showing Total Funds Utilised for EMRS since FY 2021-22

Rs.in Crore

Sr. No.	Financial Year	Utilisation
1.	2021-22	1,322.78
2.	2022-23	2,014.95
3.	2023-24	2,446.24
4.	2024-25	4,713.21
5.	2025-26 (20.01.2026)	3,390.38

State Wise No. of Beneficiaries and Fund Released under the Scheme of Pre Matric Scholarship Scheme										
	FY 2021-22		FY 2022-23		FY 2023-24		FY 2024-25		FY 2025-26	
State Name	Beneficiaries	Amount (In Lakh)	Beneficiaries	Amount (In Lakh)	Beneficiaries	Amount (In Lakh)	Beneficiaries	Amount (In Lakh)	Beneficiaries	Amount (In Lakh)
ANDAMAN AND NICOBAR ISLANDS	282	8.49	199	9.45	141	4.23	18	0.54	179	5.4
ANDHRA PRADESH			35364	4597.32						
ARUNACHAL PRADESH	5676	182.61	3812	128.84	5831	195.94	635	23.28	1299	47.58
ASSAM	2439	76.03	4695	148.75	5625	175.8	223	7.05		
BIHAR	19758	355.64	65563	1180.13	11763	211.74				
CHHATTISGARH	19	0.43	88414	2198.91	22182	501.13	178415	4743.83		
GOA	2354	71.95	3827	115.56	209	6.3	1985	59.62	340	10.2
GUJARAT	182639	5719.24	101356	3517.93	116556	4171.54	97863	3626.72	17943	699.19
HIMACHAL PRADESH	474	14.22	3388	101.87	2445	73.61	910	27.47	1296	39.47
JAMMU AND KASHMIR					4665	140.91	365	10.98	1322	41.16
JHARKHAND	94854	2128.38	13751	309.48	7311	329	16250	731.25		
KARNATAKA	80494	2414.82	93928	2817.84	184244	5527.32	82316	2469.48	55	1.65
KERALA	7142	228.23	9509	329.47	1007	29.05				
LADAKH	1766	55.38	758	23.1	82	2.53	8	0.24		
MADHYA PRADESH	343961	10972.63			35165	999.35	350016	11368.93		
MANIPUR	2058	64.01	2418	97.44	1660	50.2	70	2.91	3200	118.69
MEGHALAYA	586	18.04	2338	72.4	1410	43.66	19	0.6	8	0.24
MIZORAM	10865	420.27	19791	741.38	465	18.6			694	27.91
NAGALAND	1291	38.73								
ODISHA	18808	839.71	143725	6717.5	63563	3042.67	176228	8349.45	10984	498.46
PUDUCHERRY	19	0.57	21	0.63			12	0.39		

RAJASTHAN	211350	6289.93	41827	1255.01	136611	4104			94659	2840.75
SIKKIM	88	2.97	296	9.24	47	1.51	134	4.67	47	1.48
TAMIL NADU			24037	765.61	6569	235.48				
TELANGANA	8460	212.64	229	5.81						
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU					4080	98.76	877	25.4		
TRIPURA	1843	72.65	17307	650.22	15017	583.27	3054	127.76	11981	480.17
UTTAR PRADESH	815	19.94	1579	41.48	2329	62.64				
UTTARAKHAND			1278	28.91	516	15.87	751	23.41	73	2.42
WEST BENGAL	28942	1217.8			30669	1320.6	14025	420.75	3375	101.25
Grand Total	1026983	31425.31	679410	25864.28	660162	21945.71	924174	32024.73	147455	4916.02

Note:- Based on the beneficiary data uploaded by States/UTs on DBT Tribal portal of this Ministry as on 25.01.2026.

State Wise No. of Beneficiaries and Fund Released under the Scheme of Post Matric Scholarship Scheme										
	2021-22		2022-23		2023-24		2024-25		2025-26	
State Name	Beneficiaries	Amount (In Lakhs)	Beneficiaries	Amount (In Lakhs)	Beneficiaries	Amount (In Lakhs)	Beneficiaries	Amount (In Lakhs)	Beneficiaries	Amount (In Lakhs)
ANDAMAN AND NICOBAR ISLANDS	309	11.05	330	8.68	170	4.1	2	0.05	293	8.85
ANDHRA PRADESH	53361	14261.88	113139	15620.93	75431	11380.95	32944	8043.87		
ARUNACHAL PRADESH	31523	8929.38	43639	11595.12	46427	12463.86	42586	12020.31	44163	12512.18
ASSAM	27064	2736.83	78130	7742.54	35135	3689.98	12582	1552.11	18456	2172.67
BIHAR			25001	1279.25	2467	128.38	3045	178.34	173	14.79
CHHATTISGARH	10000	712.02	213119	11290.14	120936	8654.55	57464	3197.74	79632	8693.35
GOA	4628	886.72	4547	652.67	3831	635.28	3128	794.67	3185	896.42
GUJARAT	263516	48212.63	157975	27368.42	227369	58089.92	227019	83928.77	86349	46105.31
HIMACHAL PRADESH	2042	316.33	3476	613.73	4294	766.7	4042	966.75	3669	806.53
JAMMU AND KASHMIR	12561	1536.51	74	10.16	10399	1455.75	6591	1100.27	4548	874.97
JHARKHAND	108010	10145.82	49962	5515.63	97440	14286.3	61098	8276.32		
KARNATAKA	72236	6864.95	93826	12084.72	154457	21035.94	81271	11780.82		
KERALA	30159	3304.53	28153	3688.22	24735	3724.39				
LADAKH	8014	1952.07	12212	2891.5	2217	530.47	12977	3549.53	139	41.64
MADHYA PRADESH	139801	20191.91	523019	48165.13	222333	42925.98	197938	28933.92		
MAHARASHTRA	214331	4908.68	282098	5811.64	182192	4657.31				
MANIPUR	35683	4331.24	46476	5188.15	40746	4723.92	29992	3570.64	30151	3563.69
MEGHALAYA	15863	2717.36	53881	9902.69	59960	11962.76	58031	13050.56	84181	21695.12
MIZORAM	48042	5107.14	41218	4581.57	304	40.24	30696	3965.26	28241	4667.17
NAGALAND	36940	3742.62	40588	4195.06	40638	4440.17	42448	4196.14	64423	4508.46
ODISHA	189152	24713.55	208067	30268.87	179299	25027.39	68021	16509.71		
PUDUCHERRY	21	2.14	18	1.2	8	0.99				

RAJASTHAN	17927 7	1896 3.44	21692 9	3780 4.28	45352	6772. 13	19867 6	3162 6.67	53069	1062 0.59
SIKKIM	3488	873.5 1	4233	845.4 8	2553	631.4	1377	562.4 9	1	1.12
TAMIL NADU			30861	3505. 77	7902	423.3 8	347	9.99		
TELANGANA	17267 7	2750 7.61	55586	8201. 08	13261 7	1522 7.86	88534	1488 8	25560	2753. 66
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2654	364.1 3	61	15.44	1803	227.7 8				
TRIPURA	16676	3221. 27	35138	5704. 84	37388	7459. 57	33377	6715. 94	28163	2803. 28
UTTAR PRADESH	8930	950.4 2	6427	999.9 5	8656	1088. 58	1020	194.3 5		
UTTARAKHAND			3769	258.6 8	3398	278.4 2	3233	378.6 3	108	5.65
WEST BENGAL	81639	4096. 79			79736	3981. 14	32844	2331. 43	12033	859.7 7
Grand Total	17685 97	2215 62.53	23719 52	2658 11.54	18501 93	2667 15.59	13312 83	2623 23.28	56653 7	1236 05.22

Note:- Based on the beneficiary data uploaded by States/UTs on DBT Tribal portal of this Ministry as on 25.01.2026.

State wise & year wise progress under PM JVM VDVK & PM JANMAN VDVK intervention from the financial year 2021-22 to FY 2025-26

PM JVM VDVKs:

S. No	Year	2021-2022			2022-2023			2023-2024			2024-2025			2025-26			Total		
		No. of VDs sanctioned	Amount (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDs sanctioned	Amount (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDs sanctioned	Amount (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDs sanctioned	Amount (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDs sanctioned	Amount (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDs sanctioned	Amount (Rs in lakhs)	Amount Released (Rs in lakhs)
1	Andhra Pradesh	152	2280	1140	0	0	0	0	0	0	0	0	0	0	0	0	152	2280	1140
2	Arunachal Pradesh	85	1275	637	0	0	0	21	315	157.5	0	0	0	0	0	0	106	1590	794.5
3	Assam	174	2610	1305	169	2535	1267.5	0	0	0	0	0	0	24	360	180	367	5505	2752.5
4	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Dadra Nagar Haveli and Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	84	1174.45	0	0	0	0	0	0	587.225	84	1174.45	587.225
8	Himachal Pradesh	4	55.5	41.8	0	0	0	0	0	0	0	0	0	0	0	0	4	55.5	41.8

9	Jammu & Kashmir	100	1457	1457	0	0	0	0	0	0	0	0	0	0	0	0	100	1457	1457
10	Jharkhand	0	0	0	107	1605	802.5	0	0	0	0	0	0	0	0	0	107	1605	802.5
11	Karnataka	101	1515	757.5	0	0	0	0	0	0	0	0	0	0	0	0	101	1515	757.5
12	Kerala	31	402.25	201.125	0	0	0	0	0	0	0	0	0	0	0	0	31	402.25	201.125
13	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	21	315	157.5	19	285	142.5	0	0	0	0	0	0	0	0	0	40	600	300
15	Maharashtra	0	0	0	0	0	0	1	15	7.5	8	120	47.5	6	90	57.5	15	225	112.5
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	7	91.65	45.825	7	91.65	45.825
17	Meghalaya	0	0	0	0	0	0	130	1950	975	0	0	0	0	0	0	130	1950	975
18	Mizoram	0	0	0	0	0	0	100	1500	750	0	0	862.5	27	405	202.5	127	1905	1815
19	Nagaland	0	0	0	10	150	75	68	1020	510	63	943.5	390	0	0	1521.75	141	2113.5	2496.75
20	Odisha	14	210	105	0	0	0	0	0	0	0	0	0	0	0	0	14	210	105
21	Rajasthan	290	4303.4	2151	0	0	0	0	0	0	0	0	0	26	377.95	188.975	316	4681.35	2339.975
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	1	15	7.5	0	0	0	0	0	0	0	0	0	0	0	0	1	15	7.5
24	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Tripura	0	0	0	25	339.05	169.52	0	0	0	0	0	0	0	0	0	25	339.05	169.52

26	Uttar Pradesh	13	195	97.5	0	0	0	0	0	0	0	0	0	0	0	0	13	195	97.5
27	Uttarakhand	1	15	7.5	0	0	0	0	0	0	0	0	0	0	0	0	1	15	7.5
28	West Bengal	22	329.35	329.35	0	0	0	0	0	0	0	0	0	5	73.1		27	402.45	329.35
	Total	1009	14977.5	8394.775	330	4914.05	2457.02	404	5974.45	2400	71	1063.5	1300	95	1397.7	2783.775	1909	28327.2	17335.57

PM JANMAN VDVKs:

#		FY 2023-24			FY 2024-25			FY 2025-26			Total		
Sl. No.	State	Funds Sanctioned	Funds Released	VDV K Sanctioned	Funds Sanctioned	Funds Released	VDV K Sanctioned	Funds Sanctioned	Funds Released	VDV K Sanctioned	Funds Sanctioned	Funds Released	VDV K Sanctioned
1	Andaman and Nicobar	2.8	1.4	1	0	0	0	0	1.4	0	2.8	2.8	1
2	Andhra Pradesh	307.55	153.825	73	0	0	0	0	0	0	307.55	153.825	73
3	Chhattisgarh	119.75	59.875	16	0	0	0	0	0	0	119.75	59.875	16
4	Gujarat	52.5	26.25	21	0	0	0	0	0	0	52.5	26.25	21
5	Jharkhand	143.8	72	35	0	0	0	0	0	0	143.8	72	35
6	Karnataka	89.2	29.2	32	2.6	0	1	0	16.7	0	91.8	45.9	33
7	Kerala	21.65	10.825	5	5.2	0	2	0	2.6	0	26.85	13.425	7
8	Madhya Pradesh	254.5	73.825	83	0	0	0	0	53.45	0	254.5	127.275	83
9	Manipur	0	0	0	30	15	2	0	15	0	30	30	2
10	Maharashtra	181.2	90.635	40	0	0	0	0	0	0	181.2	90.635	40
11	Odisha	178.4	88.91	43	0	0	0	84.55	42.27	23	262.95	131.18	66
12	Rajasthan	432.95	215.475	50	9.15	0	1	0	4.57	0	442.1	220.045	51

13	Tamil Nadu	120.15	60.075	37	0	0	0	0	0	0	120.15	60.075	37
14	Telangana	73.05	36.525	25	0	0	0	0	0	0	73.05	36.525	25
15	Tripura	127.5	57.35	30	0	0	0	0	5.35	0	127.5	62.7	30
16	Uttar Pradesh	15.95	7.97	5	0	0	0	0	0	0	15.95	7.97	5
17	Uttarakhand	15.7	7.85	5	16	0	4	0	8	0	31.7	15.85	9
18	West Bengal	0	0	0	0	0	0	13.9	6.95	5	13.9	6.95	5
#	Grand Total	2136.65	989.39	501	62.95	15	10	98.45	156.29	28	2298.05	1160.68	539

No. of Beneficiaries and Fund Released for State Govt. of Rajasthan				
	Post Matric		Pre Matric	
District Name	Beneficiaries	Total Amount (In Rs)	Beneficiaries	Total Amount (In Rs)
FY 2021-22				
AJMER	544	7348070	760	2340250
ALWAR	8463	111576433	3295	10407000
BANSWARA	30344	282190161	41689	130818375
BARAN	3773	57146830	3578	12145875
BARMER	263	3569095	950	2850000
BHARATPUR	1341	19563835	430	1335000
BHILWARA	1972	30167319	4184	12947625
BIKANER	48	698197	40	120000
BUNDI	4179	62194403	4286	13797000
CHITTORGARH	318	4061608	2823	8469000
CHURU	158	1266128	120	360000
DAUSA	20212	236503713	7816	25183875
DHOLPUR	1693	23870391	573	1725000
DUNGARPUR	30597	187891421	39652	123832125
GANGANAGAR	180	2238943	66	210000
HANUMANGARH	149	2789694	59	177000
JAIPUR	25529	326715306	7825	23882625
JAISALMER	190	2263811	242	726000
JALORE	227	1708736	2080	6618000
JHALAWAR	1967	29940557	3830	11741125
JHUNJHUNU	1453	21732113	329	1119000
JODHPUR	119	744324	857	2589000
KARALI	5034	72949736	4752	15210000
KOTA	2542	38782384	1975	6396750
NAGPUR	108	1356171	92	276000
PALI	371	3165096	3098	9294000
PRATAPGARH	7166	32428205	15034	47562750
RAJSAMAND	89	585581	2010	6228000
SAWAI MADHOPUR	6641	105987584	4056	13274250
SIKAR	2680	37911189	1119	3592125
SIROHI	305	4004731	4480	13680000
TONK	5478	75666117	2628	7983000
UDAIPUR	15144	107326098	35389	112101875
Total	179277	1896343980	200117	628992625
FY 2022-23				
	Post Matric		Pre Matric	
District Name	Beneficiaries	Total Amount (In Rs)	Beneficiaries	Total Amount (In Rs)
AJMER	644	10398624	169	507000
ALWAR	13149	198066801	443	1329000
BANSWARA	25625	423792127	8022	24066000

BARAN	4423	92560488	639	1917000
BARMER	803	12947929	328	981300
BHARATPUR	2479	36121101	93	279000
BHILWARA	2451	40980270	851	2553000
BIKANER	116	1670516		
BUNDI	7412	109887472	1452	4356000
CHITTORGARH	762	11527325	610	1830000
CHURU	666	10468013		
DAUSA	25760	430140391	1727	5181000
DHOLPUR	3376	68280689	304	912000
DUNGARPUR	22920	410221263	6383	19149000
GANGANAGAR	156	1962404		
HANUMANGARH	208	3484961	1	3000
JAIPUR	23935	536847220	1913	5739000
JAISALMER	197	2729678	22	66000
JALORE	1485	24213633	1244	3732000
JHALAWAR	2666	47814954	913	2739000
JHUNJHUNU	1723	28151874	293	879000
JODHPUR	412	5813274	654	1962000
KARALI	14281	258109433	1291	3873000
KOTA	5002	77328451	1129	3387000
NAGPUR	426	6704036		
PALI	868	13004923	789	2367000
PRATAPGARH	14760	227827005	3243	9729000
RAJSAMAND	343	5821517	1092	3298750
SAWAI MADHOPUR	13070	250322356	1586	4758000
SIKAR	3609	76093507	713	2139000
SIROHI	954	21466315	1374	4122000
TONK	6615	109257410	322	966000
UDAIPUR	15633	226412392	4227	12681000
Total	216929	3780428352	41827	125501050

FY 2023-2024

	Post Matric		Pre Matric	
District Name	Beneficiaries	Total Amount (In Rs)	Beneficiaries	Total Amount (In Rs)
AJMER	133	2209241	733	2268000
ALWAR	2786	42985228	3715	12144000
BANSWARA	7840	92439238	21636	65362000
BARAN	978	15392439	1466	4401000
BARMER	163	2433396	1032	3246000
BHARATPUR	1629	23731029	373	1212000
BHILWARA	334	6961446	2150	6489000
BIKANER	13	186670	19	57000
BUNDI	1306	19812168	2938	8955750
CHITTORGARH	19	428558	2089	6612000
CHURU	33	728084	68	204000
DAUSA	3821	63612952	8340	27813000
DHOLPUR	370	4335076	1425	4683000

DUNGARPUR	5490	73414979	24991	83037000
GANGANAGAR	79	1220998	31	93000
HANUMANGARH	47	655981	19	57000
JAIPUR	9251	153488717	5432	17583000
JAISALMER	44	628099	142	426000
JALORE	218	2015059	880	2685000
JHALAWAR	739	8890796	2827	9291000
JHUNJHUNU	336	5417746	222	666000
JODHPUR	60	747991	376	1128000
KARALI	401	5731667	3822	12600000
KOTA	967	14356665	1403	4242000
NAGPUR	21	398675	36	111000
PALI	108	1823980	2053	6543000
PRATAPGARH	2808	43053478	6916	21534000
RAJSAMAND	52	1001215	667	2001000
SAWAI MADHOPUR	300	3756032	3309	10923000
SIKAR	501	8381874	742	2238000
SIROHI	212	2774921	2884	8790000
TONK	1723	25642840	1531	4596000
UDAIPUR	2570	48554472	25083	78409500
Total	45352	677211710	129350	410400250

FY 2024-2025

	Post Matric		Pre Matric	
District Name	Beneficiaries	Total Amount (In Rs)	Beneficiaries	Total Amount (In Rs)
AJMER	417	7870846		
ALWAR	13005	205069222		
BANSWARA	27539	429101120		
BARAN	4974	82255387		
BARMER	666	9593805		
BHARATPUR	1628	30311738		
BHILWARA	1832	35521533		
BIKANER	36	717682		
BUNDI	7246	123991585		
CHITTORGARH	697	12157647		
CHURU	139	2251002		
DAUSA	24472	366986087		
DHOLPUR	2265	40096980		
DUNGARPUR	25051	353281529		
GANGANAGAR	40	525855		
HANUMANGARH	101	1639348		
JAIPUR	22444	345994366		
JAISALMER	159	2262247		
JALORE	769	10940622		
JHALAWAR	2564	47707114		
JHUNJHUNU	1041	19116522		
JODHPUR	198	3605660		
KARALI	12684	216487335		

KOTA	3393	63066531		
NAGAU	196	3420292		
PALI	703	11133725		
PRATAPGARH	8215	126296055		
RAJSAMAND	191	3922504		
SAWAI MADHOPUR	11351	206060655		
SIKAR	2678	41824409		
SIROHI	666	11994208		
TONK	7550	123977092		
UDAIPUR	13766	223486025		
Total	198676	3162666728		

FY 2025-2026

	Post Matric		Pre Matric	
District Name	Beneficiaries	Total Amount (In Rs)	Beneficiaries	Total Amount (In Rs)
AJMER	348	7652272	497	1733750
ALWAR	3321	52024422	2239	7632000
BANSWARA	3721	91037840	8451	29784750
BARAN	1200	30517416	569	1953000
BARMER	177	3301598	487	1752000
BHARATPUR	740	12983742	231	864000
BHILWARA	810	18222708	2331	8457000
BIKANER	64	1395751	23	90000
BUNDI	1698	39269870	3026	10431000
CHITTORGARH	262	4639674	1230	4218000
CHURU	297	5550069	16	48000
DAUSA	5120	93523051	4879	17739000
DHOLPUR	986	19137838	768	2628000
DUNGARPUR	3837	85495762	19539	71539250
GANGANAGAR	62	1397407	44	141000
HANUMANGARH	108	1893090	18	66000
JAIPUR	7514	132567872	4614	16692000
JAISALMER	42	773002	133	423000
JALORE	357	5073063	1052	3696000
JHALAWAR	1140	25105336	1932	6756000
JHUNJHUNU	1008	19526338	159	555000
JODHPUR	131	3338706	520	1803000
KARALI	3681	89657707	2282	7534250
KOTA	2013	44558103	1438	5007000
NAGAU	102	2071706	61	243000
PALI	275	5438166	1490	5250000
PRATAPGARH	2699	48727870	3392	12114250
RAJSAMAND	171	3372052	798	2727250
SAWAI MADHOPUR	3388	62569986	2427	8499000
SIKAR	1385	25346442	928	3333500
SIROHI	369	6916456	1771	6243000
TONK	2521	46468259	1784	6645000
UDAIPUR	3522	72503802	10799	37476500

Total	53069	1062057376	79928	284074500
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Note:- Based on the beneficiary data uploaded by States/UTs on DBT Tribal portal of this Ministry as on 25.01.2026.

District wise details in Rajasthan under FRA

Sr. No.	District	Claims received			Titles Distributed			Claims Rejected	Claims Disposed of	Claims Pending
		Ind.	Com.	Total	Ind.	Com.	Total			
		1	2	3	4	5	6			
1	BANSWARA	26791	1369	28160	14863	776	15639	12487	28126	34
2	PRATAPGARH	32592	644	33236	10025	198	10223	22946	33169	67
3	DUNGARPUR	11944	1101	13045	5708	873	6581	6464	13045	0
4	UDAIPUR	21699	824	22523	12203	524	12727	9746	22473	50
5	SIROHI	5706	85	5791	3415	0	3415	2093	5508	283
6	RAJSAMAND	1039	43	1082	236	0	236	846	1082	0
7	BARAN	8248	678	8926	1396	177	1573	7140	8713	213
8	PALI	1489	50	1539	605	3	608	897	1505	34
9	BHILWARA	528	0	528	119	0	119	409	528	0
10	SAVAI MADHOPUR	121	0	121	0	0	0	121	121	0
11	KOTA	387	46	433	86	0	86	347	433	0
12	JHALAWAR	302	1	303	88	0	88	215	303	0
13	BUNDI	558	9	567	14	0	14	550	564	3
14	JAIPUR	98	0	98	0	0	0	98	98	0
15	CHITTORGARH	987	169	1156	457	0	457	699	1156	0
16	TONK	209	36	245	0	0	0	245	245	0
17	DHOULPUR	93	1	94	0	0	0	94	94	0
18	ALAWAR	371	157	528	0	0	0	524	524	4
Total		113162	5213	118375	49215	2551	51766	65921	117687	688

List of Works Sanctioned in Tonk-Sawaimadhopur Parliamentary Constituency Under Scheme of 275(1) From 2021-22 to 2025-26

(Amt in Lacs)

S. No	Name of Work	Scheme	G. P.	P.S	District	MLA Constituency	MP Constituency	Sanction Year	Sanctioned Amount	Total Fund Transferred till Date
1	Construction of 2 rooms for Science Lab in Govt Senior Secondary School, Bhadauti	275(1)	Bhadauti	Malarna Dunganar	Sawaimadhopur	Sawai Madhopur (92)	Tonk-Sawai madhopur	2021-22	24.90	19.84
2	Construction work of Dinning Hall, Kitchen Block, Toilet Block, Ground & Sports Facilities, Tube Well & Maintenance AT EMRS NEWAI TONK	275(1)	Niwai	Niwai	Tonk	Niwai (95)	Tonk-Sawai madhopur	2021-22	160.29	140.70
3	Approach Road to EMRS Barnala	275(1)	Barnala	Barnawas	Sawaimadhopur	Barnawas (91)	Tonk-Sawai madhopur	2023-24	25.07	12.50
4	Major Repair and Modernization of Existing EMRS Type III Quarters(G+1)- 7 @ 15 Type II Quarters (G+2) – 6 @ 18 warden residence for Boys' Hostel Water facilities Electric Line & water facilities warden residence for Girl's Hostel Compound Wall Repair and Maintenance to Existing Building, Barnala, Sawaimadhopur	275(1)	Barnala	Barnawas	Sawaimadhopur	Barnawas (91)	Tonk-Sawai madhopur	2023-24	450.00	179.55
5	Major Repair and Modernization of Existing EMRS Type III Quarters(G+1)- 7 @ 15 Type II Quarters (G+2) – 10 @ 18 Warden residence Increasing Compound Wall Repair and Maintenance to Existing Building, Niwai, Tonk	275(1)	Niwai	Niwai	Tonk	Niwai (95)	Tonk-Sawai madhopur	2023-24	380.00	151.62
6	Construction of Internal C.C.Road with Drain EMRS Hostel/ Residential School Niwai 200m	275(1)	Niwai	Niwai	Tonk	Niwai (95)	Tonk-Sawai madhopur	2023-24	13.15	10.18
7	Construction of 1 km CC road from Mathura contractor's house to Balaji in village Uliana of Bhadalav.	275(1)	Bhadalav	Sawai Madhopur	Sawaimadhopur	Sawai Madhopur (92)	Tonk-Sawai madhopur	2024-25	25.00	12.47
								Total	1078.41	526.86
